| | | | | | Name of the Corporate I | Debtor: Allied Strips Lin | nited ; Date | of Comme | ncement of C | IRP: 16-03-2 | 018; List of Cred | litors as on: 01-11 | 1-2021 | | | | |
|------------|--|--------------------|-----------------|----------------------|----------------------------|-----------------------------------|------------------------|----------------------|---|--|-------------------|---|-----------------------------|-----------------------------|---------------------------------|-------------------------------------|--|
| | | | | | | | | Annexu | | | | | | | | | |
| | | | | | | Secured Financial Cred | | | | | | | | | | | |
| Sr. No. | Name of Creditor | Nature of Claim | | s of Claim ceived | Details of Claim adm | itted | Whether related party? | Voting Share in | Claim under | Amount of Contingent Claim (Rs.) | Security | Details of guarantee, if any, held in | mutual credit, debts etc | mutual credit, debts etc | Amount of claim Inadmissible | Reason for Claim not admitted | Remarks, if any |
| | | | Date of Receipt | Amount Claimed | Date of admission/updation | Amount of claim admitted (Rs.) | nt of claim | relation to claim | may be set off against the claim, if any (Rs.) | claim, if any claim, if any | | | | | | | |
| 1 | Canara Bank | Secured FC | | 6915174028 | | 6915174028 | No | 41.70 | C | 0 | Annexure- | Annexure-l | 1 (| 0 | - | | |
| 2 | Punjab National Bank* | Secured FC | | 4728019555 | | 4728019555 | No | 28.51 | | 0 | Annexure II & III | Annexure II & III |] | 0 | - | | Claim of OBC has been merged with PNB as per their e-mail dated 06.06.2020. apprasing that as per Government notification, w.e.f 01.04.2020 OBC has been amalgamated with PNB |
| 3 | Dena Bank (Now Bank of Baroda) | Secured FC | | 1405836805 | | 1405836805 | , No | 8.48 | C | 0 | Annexure-IV | Annexure-IV | 7 | 0 | - | | |
| 4 | Assets Reconstruction Company (India) Limited | Secured FC | | 3411426188 | | 3410570172 | No | 20.56 | 6 0 | 0 | Annexure -V | Annexure -V | 7 | 0 | 8,56,016 | | - |
| 5 | Reliance Commercial Finance Limited | Secured FC | | 416258 | | 416258 | No | 0.003 | 0 | 0 | Annexure -V | Annexure -V | (| 0 | - | | - |
| 6 | Siemens Financial Services Private Limited | Secured FC | | 34579929 | | 26977968 | No | 0.16 | C | 0 | Annexure -VI | Annexure -VI |] | 0 | 76,01,961 | | - claim admitted based on merit |
| | | | | | | | | | | | | | | | | | |
| | To | tal | | 16,49,54,52,763 | | 16,48,69,94,786 | | 99.413 | : c | 0 | | | | 0 | 8457977 | | |

| | | Annexure I |
|-------------|----------|---|
| | | |
| Sl. No. | Facility | SECURITY INTEREST-Canara Bank |
| 1. | | Details of security Interest for Working Capital |
| Primary Se | curity | |
| 1 | | Hypothecation of Stocks of Raw Material, Stock in progress, Finished goods, stores and spares and receivables on parri passu basis in |
| | | case of consortium/Multiple Banking Arrangement. |
| Collateral: | Security | |
| 1 | | Second Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| 2. | | Details of security Interest for WCTL |
| Primary Se | curity | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral | Security | |
| 1 | <u> </u> | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| | | |
| 3. | | Details of security Interest for FITL |
| Primary Se | curity | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral: | Security | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| 4. | | Details of security Interest for Term Loan |
| Primary Se | curity | ······································ |
| 1 | <u> </u> | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral | Security | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| 5 | | Entire Shareholding of Promoters in the company (Pro rata to all lenders to ensure that there is compliance of Banking Reg. Act. |
| - | | Exclusive Charge on Half Portion on 1st Floor of Property bearing M.C. No. WZ 14-B, Built on plot No. 2 covered areas measuring |
| 6 | | |

Personal Guarantee Of Sunita Aggarwal and Gaurav Aggarwal, and Mohender Aggarwal.

| | | Annexure II | |
|---|-----------------|---|--|
| Sl. No. | Facility | SECURITY INTEREST-PUNJAB NATIONAL BANK | |
| 1. Details of security Interest for Cash Credit | | | |
| Primary Se | curity | | |
| 1 | | Hypothecation of Stocks of Raw Material, Stock in progress, Finished goods, stores and spares and receivables on parri passu basis in | |
| | | case of consortium/Multiple Banking Arrangement. | |
| Collateral S | Security | | |
| 1 | | Second Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, | |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions | |
| 2. | | Details of security Interest for WCTL | |
| Primary Se | curity | | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, | |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions | |
| Collateral S | Security | | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) | |
| 3. | | Details of security Interest for FITL | |
| Primary Se | curity | | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, | |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions | |
| Collateral 9 | Security | | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) | |
| 4. | | Details of security Interest for FLC/ILC | |
| In case | e of ILC:- | | |
| Bills accom | panied with I | r. R/MTR or documents of tittle to goods receipted challan and accepted hundies covering consignment of goods | |
| | e of FLC:- | | |
| Bills accom | panied with s | hipping documents including full set of bills or lading covering imported raw material/store/ spares along with insurance | |
| and other u | usual docume | nts. | |
| In case | e of buyer's C | redit:- | |
| Extension o | of First charge | on companys current aseets on pari passu basis | |
| 5. | | Details of security Interest for Letter of Guarantee (ILC/FLC) | |
| Counter Inc | demnity of the | | |
| Extension o | of First charge | on companys current aseets on pari passu basis | |
| 6 | | Entire Shareholding of Promoters in the company (Pro rata to all lenders to ensure that there is compliance of Banking Reg. Act. | |
| | l | 2 Entire Shareholding of Fromoters in the company (From the to all lenders to ensure that there is complained of ballking neg. Act. | |

Personal Guarantee Of Sunita Aggarwal and Gaurav Aggarwal, and Mohender Aggarwal.

| | | Annexure III |
|--------------|-----------------|--|
| | | |
| Sl. No. | Facility | SECURITY INTEREST-Oriental Bank Of Commerce (Now Punjab Natinal Bank) |
| 1. | | Details of security Interest for Cash Credit |
| Primary Se | curity | |
| 1 | | Hypothecation of Stocks of Raw Material, Stock in progress, Finished goods, stores and spares and receivables on parri passu basis in |
| | | case of consortium/Multiple Banking Arrangement. |
| Collateral S | Security | |
| 1 | | Second Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| | | Details of a social detains of facilities |
| 2. | | Details of security Interest for WCTL |
| Primary Se | Curity | First Davingson share on acting fixed accepts of the company (both proceeds 9 feature) including marked on the first and and building |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | Socurity | hypothecation of Plant and Machinery(existing and additional) but excluding vehicles Financed by other banks/ Financial institutions |
| 1 | l | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| | | Second Fair-passa charge on entire current assets of the company (including present & future receivable) |
| 3. | | Details of security Interest for FITL |
| Primary Se | curity | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | Security | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| 4. | | Details of security Interest for ILC |
| | | |
| 1 | | Documents of Title goods in case of L/C on DP basis |
| 2 | | Hypothecation charge over the goods in case of L/C on DA basis and the documents shall be delivered against Trust Receipt |
| 5. | | Details of security Interest for Letter of Guarantee (ILC/FLC) |
| | demnity of th | |
| | | |
| Extension o | of First charge | on companys current aseets on pari passu basis |
| 6 | | Entire Shareholding of Promoters in the company (Pro rata to all lenders to ensure that there is compliance of Banking Reg. Act. |

Personal Guarantee Of Sunita Aggarwal and Gaurav Aggarwal, and Mohender Aggarwal.

| | | Annexure IV |
|--------------|----------|---|
| | | |
| Sl. No. | Facility | SECURITY INTEREST-Dena Bank (Now Bank of Baroda) |
| 1. | | Details of security Interest for Working Capital |
| Primary Se | curity | |
| 1 | | Hypothecation of Stocks of Raw Material, Stock in progress, Finished goods, stores and spares and receivables on parri passu basis in |
| | | case of consortium/Multiple Banking Arrangement. |
| Collateral S | ecurity | |
| 1 | | Second Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| 2. | | Details of a society between the MCT |
| | | Details of security Interest for WCTL |
| Primary Sec | curity | First Davingson, shore on acting fixed asserts of the company. (both present 0 fixture) including markets of fixed and building |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| Collateral S | ocurity | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| 1 | ecurity | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| - | | , |
| 3. | | Details of security Interest for FITL |
| Primary Se | curity | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | ecurity | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| | | |
| 4. | •- | Details of security Interest for Term Loan |
| Primary Sec | curity | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | ecurity | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| 5 | | Entire Shareholding of Promoters in the company (Pro rata to all lenders to ensure that there is compliance of Banking Reg. Act. |

Personal Guarantee Of Sunita Aggarwal and Gaurav Aggarwal, and Mohender Aggarwal.

| | | Annexure V |
|-------------------|----------|---|
| | | |
| Sl. No. | Facility | SECURITY INTEREST-ARCIL |
| 1. | | Details of security Interest for Working Capital |
| Primary Se | curity | |
| 1 | | Hypothecation of Stocks of Raw Material, Stock in progress, Finished goods, stores and spares and receivables on parri passu basis in |
| | | case of consortium/Multiple Banking Arrangement. |
| Collateral S | Security | |
| 1 | | Second Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| | | |
| 2. | | Details of security Interest for WCTL |
| Primary Se | curity | |
| 1 | | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | Security | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| | | |
| 3. | | Details of security Interest for FITL |
| Primary Se | curity | |
| 1 | _ | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | Security | |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| | | |
| 4. | | Details of security Interest for Term Loan |
| Primary Se | curity | · |
| 1 | · | First Pari passu charge on entire fixed assests of the company, (both present & future) including mortgage of factory land and building, |
| | | Hypothecation of Plant and Machinery(existing and additional) but Excluding Vehicles Financed By other Banks/ Financial Institutions |
| Collateral S | Security | 1, 0 |
| 1 | | Second Pari-passu charge on entire current assets of the company (including present & future receivable) |
| = | | 1 |
| 5 | | Entire Shareholding of Promoters in the company (Pro rata to all lenders to ensure that there is compliance of Banking Reg. Act. |
| , | | Entire Shareholding of Fromoters in the company (Fro rata to an ienders to ensure that there is compliance of banking keg. Act. |

Personal Guarantee Of Sunita Aggarwal and Gaurav Aggarwal, and Mohender Aggarwal.

| | | Annexure VI | |
|------------|--------------------------|---|--|
| Sl. No. | Facility | SECURITY INTEREST-Reliance Commercial Finance Limited | |
| 1. | Details of | f security Interest for Loan | |
| Hypotheca | ition of 4 Trucks | | |
| L. EICHER | 35.31 LR CBC TCI GB - HO | CV - Truck - Registration No. HR 63 B 5594 | |
| 2. EICHER | 30.25 XP Truck - HCV - T | ruck- Registration No. HR63 B 5598 | |
| B. ASHOK I | LEYLAND 3116 - HCV - Ti | ruck- Registration No. HR63 B 5530 | |
| | | - Truck - Registration No. HR63 B 5531 | |

| Annexure VII | | | |
|--------------|------------------------|--|--|
| Sl. No. | Facility | SECURITY INTEREST-Siemens Financial Services Private Limited | |
| 1. | Detail | s of security Interest for Loan | |
| Hypotheca | tion of 2 Machinerie | vs | |
| 1. Machine | C.R. Slitting Line - 6 | 85 MM | |
| 2. Machine | Cut to Length Line - | 750 MM | |
| Personal G | uarantee of Gaurav | Aggarwal and Mohender Aggarwal. | |
| ı | | | |